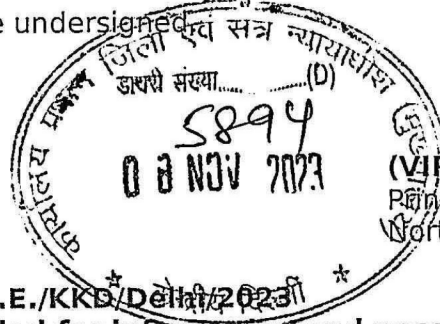


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

Pursuant to the directions contained in Judgment dated 24.08.2023 of Hon'ble High Court of Delhi, New Delhi passed by Hon'ble Ms. Justice Swarna Kanta Sharma in WP (Crl) 2500/2022 & Crl.M.A. 21701/2022, titled as "Rakesh Kumar Kalra Deaf Divyang Vs State Govt. of NCT of Delhi. **Ms. Mamta, Judicial Assistant**, posted in E-Sewa, Kendra, North-East District, Karkardooma Courts, Delhi" (Mobile no. 9911448298) is hereby appointed as **Nodal Officer** for the purpose of increase awareness among the public at large and to inform them about availability of resources to ensure accessibility to justice to accused persons with disabilities, **with immediate effect.**

However, the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.



*J. K. Bansal*  
07.11.2023

**(VIRENDER KUMAR BANSAL)**  
Principal District & Sessions Judge  
North-East District, KKD Courts, Delhi

No 7885-7902 /Judl./N.E./KKD/Delhi/2023

Dated : 07 NOV 2023

**Copy forwarded for information and necessary action:**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge, (HQ), Tis Hazari Courts, Delhi.
3. The Chairperson Accessibility Committee, North-East District, KKD Courts, Delhi.
4. The Officer-In-Charge, Administration Branch / General / Filing Section/ North-East District, KKD Courts, Delhi
5. The CMM, North-East District, KKD Courts, Delhi.
6. The DSA, Computer Branch, KKD Courts, Delhi.
7. The President, Shahdara Bar Association (Regd.) KKD Courts, Delhi
8. The Hony. Secretary, Shahdara Bar Association (Regd.) KKD Courts, Delhi.
9. The Website Committee, Karkardooma Courts, Tis Hazari Courts, Delhi to upload the same on the website.
10. The Website Committee, Karkardooma Courts/ Tis Hazari Courts, Delhi, to publish the same on the website of Karkardooma District Courts, Delhi.
11. The Official Concerned.
12. Notice Board, North-East District, karkardooma Courts, Delhi
13. Dealing Assistant R&I, North-East District to upload the same on "LAYERS".
14. The PS to the undersigned.

*J. K. Bansal*  
07.11.2023

Principal District & Sessions Judge  
North-East District, KKD, Delhi